

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL^B
AHMEDABAD BENCH

O.A. No. /188/93

~~TA X NO~~

DATE OF DECISION 7.5.1993

Suresh Gangdas Kasiyani, Petitioner

Mr. H.J. Nanavaty Advocate for the Petitioner(s)

Versus

The Union of India & Ors. Respondent

Mr. Akil Kureshi Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. V. Radhakrishnan, Member (A)

The Hon'ble Mr.

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

NO

Suresh Gangdas Kasiyani,

... Applicant

Vs.

1. Union of India,
Through:
The Director General,
All India Radio,
(Civil Construction Wing- Elect.)
2nd Floor, P.T.I. Building,
New Delhi.
2. Executive Engineer,
Civil Construction Wing (Elect.),
Worli T.V. Station,
Bombay.
3. Assistant Engineer,
Civil Construction (Wingh) Elect.,
All India Radio,
Near Race Course, Rajkot. ... Respondents

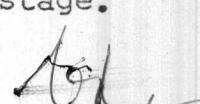
O R A L J U D G M E N T

O.A./188/93

Date: 7.5.1993

Per: Hon'ble Mr. V. Radhakrishnan, Member (A).

Mr. Nanavati, learned advocate for the applicant says that, his client is not immediately available. The learned advocate Mr. Adesara for Mr. Akil Kureshi, for the respondents have offered two option ^{to the applicant} to either continue as muster roll at Rajkot as Asstt. Wireman or take up to post as Khalasi on the regular basis at Bhopal. The applicant is directed to exercise his option within 15 days for which counselfor respondents agrees. With the above directions, the application is disposed of at this stage.


(V. Radhakrishnan)
Member (A)

CENTRAL ADMINISTRATIVE TRIBUNAL
Ahmedabad Bench

○ Application No. 188 of 1993.

Transfer Application No. _____ Old W.Pett No. _____

CERTIFICATE

Certified that no further action is required to be taken and the case is fit for consignment to the Record Room (Decided)

Dated : 28/5/93

Countersigned :

Section Officer/Court officer

PR Sholua

Signature of the Dealing
Assistant

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AT AHMEDABAD BENCH

INDEX SHEET

CAUSE TITLE 3A/188/93. OF 19

NAMES OF THE PARTIES 8b. S. C. |Casiyani|

VERSUS
U.O.T. & 98.

PART A B & C

SR. NO.	DESCRIPTION OF DOCUMENTS	PAGE
1.	Application.	1-33.
2.	Judgment dt: 7/5/83.	
Y		